

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.2168/2017

AKMAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 103762/2020 - GRANT OF BAIL)

WITH

Crl.A. No. 2171/2017 (II)

(FOR GRANT OF BAIL ON IA 43235/2020 &
FOR GRANT OF BAIL ON IA 103759/2020)

Date : 04-11-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s)

Mr. Siddhartha Dave, Sr. Adv.

Mr. Farrukh Rasheed, AOR

For Respondent(s)

Mr. Anurag Singh, Adv.

Mr. Anil Kumar Mishra, AOR

Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following

O R D E R

The Court is convened through Video Conferencing.

Heard the learned Senior counsel appearing for the appellants.

Learned counsel appearing for the State of U.P. prays for and
is granted one week's time to obtain instructions in the matters.List the matters on Monday, the 16th November, 2020.(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(RAJ RANI NEGI)
DY. REGISTRAR